

(b) whether it is also a fact that the said rules were modified vide notification dated 7-4-1989 for filling up the existing vacancy of Superintending Engineer (Electric), Calcutta ;

(c) if so, whether it is a fact that only two officers already working in the organisation at Delhi and Nagpur applied for consideration of appointment on transfer basis ; and

(d) if so, in what manner the filling up of all the three posts of Superintending Engineer (Elec.) is affected if one of these two officers is selected?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) If any one of the two deputationists is selected for appointment as Superintending Engineer (Elect.) he will be absorbed permanently in Civil Construction Wing and the consequential vacancy would be filled as per existing Recruitment Rules.

#### **Filling up Post of S.E. (C) in All India Radio**

1836. SHRI ASHIS SEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that as per the provision of R/Rls the posts of Superintending Engineer (Civil) in C.C.W. All India Radio are to be filled up 100 per cent by promotion failing which by transfer on deputation ;

(b) whether it is also a fact that one of the departmental offi-

cers working in the grade of S.E.(C) became eligible in June 1989 but could not be promoted because of further extension in the deputation periods of the officers in the grade of S.E. (C) ;

(c) whether it is also a fact that officers in the grade of Superintending Engineer (Civil) are being extended even beyond 5th year term against the directives of D.P. & T. as well as the provisions of R/Rls ; and

(d) if so, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) :

(a) Yes, Sir.

(b) Executive Engineers (Civil) (not Superintending Engineers, (Civil)) are considered for promotion to the grade of Superintending Engineer (Civil). The eligible departmental officer was not promoted to the grade of Superintending Engineer (Civil) due to non-availability of vacancy.

(c) and (d) Extension of deputation of officers beyond 5th year in any grade, including the grade of Superintending Engineer (Civil), is considered on merits taking into account the exigencies of services and in consultation with Department of Personnel and Training as per the rules.

#### **Murders and communal incidents in the country**

1837. SHRI RATNA BAHADUR RAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what was the number of murders that took place in the country during 1989-90, State-wise ; and

(b) what was the number of communal incidents that took place in the country during 1989-90 ; the number of people killed and those apprehended and punished for indulging in such incident ?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) : (a) A statement showing State-wise-Union Territory-wise the number of murder cases reported during 1989 is enclosed. Figures for the year 1990

are not yet available with the central agencies, (Statement-I). (See below)

(b) A statement showing the particulars of major communal incidents which took place in the country during 1989-90 (upto 28th February, 1990 is enclosed) (Statement-II). (See below). As the punishment in such cases is to be awarded by the Courts, no data regarding conviction of guilty persons are available with the central agencies.

#### Statement-I

Statement showing the number of murder cases reported in different states and Union Territories during 1989

Sl.No.	Name of States/U.Ts.	Murders	Figures Upto
1	2	3	4
<i>States</i>			
1.	Andhra Pradesh . . . . .	1270	July, 1989
2.	Arunachal Pradesh . . . . .	43	December, 1989
3.	Assam . . . . .	868	September, 1989
4.	Bihar . . . . .	N.A.	
5.	Goa . . . . .	22	December, 1989
6.	Gujarat . . . . .	529	July, 1989
7.	Haryana . . . . .	317	September, 1989
8.	Himachal Pradesh . . . . .	97	December, 1989
9.	Jammu & Kashmir . . . . .	107	November, 1989
10.	Karnataka . . . . .	1225	December, 1989
11.	Kerala . . . . .	477	December, 1989
12.	Madhya Pradesh . . . . .	N.A.	
13.	Maharashtra . . . . .	2665	December, 1989
14.	Manipur . . . . .	84	December, 1989
15.	Meghalaya . . . . .	84	November, 1989
16.	Mizoram . . . . .	32	December, 1989
17.	Nagaland . . . . .	74	December, 1989
18.	Orissa . . . . .	610	December, 1989

1	2	3	4
19.	Punjab . . . . .	1649	December, 1989
20.	Rajasthan . . . . .	140	February, 1989
21.	Sikkim . . . . .	6	December, 1989
22.	Tamil Nadu . . . . .	1440	December, 1989
23.	Tripura . . . . .	158	December, 1989
24.	Uttar Pradesh . . . . .	6213	October, 1989
25.	West Bengal . . . . .	1449	November, 1989
<i>Union Territories :</i>			
26.	Andaman & Nicobar Islands . . . . .	10	December, 1989
27.	Chandigarh . . . . .	17	December, 1989
28.	Daman & Diu . . . . .	2	October, 1989
29.	Dadra & Nagar Haveli . . . . .	6	December, 1989
30.	Delhi . . . . .	306	November, 1989
31.	Lakshadweep . . . . .	NIL	December, 1989
32.	Pondicherry . . . . .	38	December, 1989

Note : 1. Figures are based on monthly crime statistics received from States/U.Ts. and are to be treated as provisional.

2. All India total is not given in absence of complete figures from all the States U.Ts. for all the months of the year.

3. N.A. stands for 'not available'.

#### Statement-II

*Statement showing the particulars of major communal incidents which took place in the country during 1989-90 (till 28-2-1990)*

Sl. No.	Name of the place	No. of persons killed	No. of persons apprehended
1	2	3	4
<b>1989</b>			
<i>Jammu &amp; Kashmir</i>			
1.	Jammu (14-15-1-89) . . . . .	13	122
<i>Maharashtra :</i>			
2.	Dhule (22-3-89) . . . . .	1	139

1	2	3	4
<b>Rajasthan :</b>			
3.	Makrana (24—25-3-89)	4	186
4.	Bigod (Bhilwara) (30-3-89)	..	55
5.	Tonk (Sirohi) (24—25-5-89)	..	10
6.	Jawal (Sirohi) (1-6-89)	2	—
7.	Kota (14—17-9-89)	18	308
8.	Jaipur (27-11-89 to 3-12-89)	5	435
9.	Ladnun (Nagaur) (16-12-89)	4	18
<b>Bihar :</b>			
10.	Hazaribagh (16—22-4-89)	19	210
11.	Sasaram (Rohtas) (17—22-8-89)	10	256
12.	Sasaram (Rohtas) (16—17-11-89)	5	144
13.	Satbarwa (Palamu) (2-9-89)	5	65
14.	Sitamarhi (22-10-89 to 15-11-89)	16	24
15.	Bhagalpur (26-10-89 to 30-11-89)	413	1047
16.	Munghyer (25-10-89 to 30-11-89)	27	119
<b>Gujarat :</b>			
17.	Godhra (Panchmahal) (22-10-89)	4	23
<b>Madhya Pradesh :</b>			
18.	Kharogone (30-9-89)	5	456
19.	Indore (14-10-89)	23	1351
<b>Uttar Pradesh :</b>			
20.	Badaun (28—30-9-89)	30	210
21.	Varanasi (11—16-11-89)	7	133
<b>1990 (upto 28-2-90)</b>			
<b>Bihar :</b>			
1.	Dhaka (East Champaran) (27-2-90)	2	NA
2.	Simari, Bakhtiarpur, Saharsa (27-2-1990)	1	NA
<b>Gujarat :</b>			
3.	Ahmedabad (27-2-1990)	3	NA
4.	Surat (27-2-1990)	1	NA

NA stands for not available.